

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 20 & 21 of 2015

Dated: 01st March, 2016

In the matter of :

West Bengal State Electricity Transmission Co. Ltd. Appellant (s)
Versus	
West Bengal Electricity Regulatory CommissionRespondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **7.04.2016.**

COURT MASTER